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ORDER SHEET

Respondent(s)

**Advocate for
Respondent(s)**

Notes of the Registry	Orders of the Tribunal
12/4/2001 Amended Cause Title Sheet of 16/4/01	Mr. Vijay Menta, Counsel for the applicant Mr. S.S. Vyas, Counsel for the respondents Mr. Vijay Menta is giving appearance on behalf of applicant in place of Mr. Saluja. The power of Mr. Vijay Menta is placed in M.A. file should be placed in O.A. and in future, cause list be printed accordingly. Post on 18/05/2001 for admission. <i>Gopal Singh</i> Adm. Member <i>A. K. MISRA</i> Judl. Member
18/5/2001 <i>Reddy Veecher 23/5/01</i> <i>Copy of order dated 18/5/01</i>	Mr. Vijay Menta, Counsel for the applicant, Mr. S.S. Vyas, Counsel for the respondents Learned Counsel for the applicant submits that as per the instructions received from the client, he does not want to press the present O.A. The O.A. is therefore dismissed as not pressed. Parties are left to bear their own costs. <i>A. P. NAGRATH</i> Adm. Member <i>A. K. MISRA</i> Judl. Member